

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2083
TO BE ANSWERED ON THE 13/12/2024

PERFORMANCE OF FPOs

2083. DR. KANIMOZHI NVN SOMU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that Farmer Producers Organisations (FPOs) perform better under women;
- (b) if so, the steps taken to promote the participation of women in FPOs;
- (c) the steps taken by Government to promote FPOs; and
- (d) the list of the number of FPOs set up in the country, State-wise?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) & (b): Under the Central Sector Scheme for “Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)”, the focus is to include small, marginal and landless tenant farmers. Women farmer’s participation as FPO shareholder is preferred under the scheme. No study has been conducted by the Department to ascertain comparative performance of FPOs under women. Further, as per the operational guidelines of the scheme, there shall be adequate representation of women farmer member(s) and there should be a minimum of one woman member in the Board of Directors and Governing Body.

As on 30.11.2024, 1402 women centric FPOs (FPOs having more than 50% women farmer shareholders) have been formed under the 10,000 FPOs scheme. As on 30.11.2024, there are 26.17 lakh beneficiary farmers in the FPOs, out of which 9.72 lakh are women beneficiaries (37.14%). In order to encourage women's participation, besides the mandatory BoD representation, CBBOs mobilise women farmers in the field to become shareholders.

(c): Under the Scheme for “Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)” financial assistance for FPO management cost upto Rs.18 lakh per FPO over a period of 3 years is provided. Also Matching Equity grant upto Rs.2,000 per farmer member of FPO with a limit of Rs.15 lakh per FPO and a credit guarantee facility upto Rs.2 crore of project loan from eligible lending institutions is also supported. Training and marketing support to the FPO by Cluster Based Business Organizations (CBBOs) is for a period of five years.

(d): The State-wise list of registered FPOs under the Central Sector Scheme for “Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs) is at Annexure.

ANNEXURE**State-wise list of registered FPOs under Central Sector Scheme for “Formation and Promotion of 10,000 FPOs (As on 30.11.2024)**

Sr.No.	States	No. of FPOs registered
1	Andaman & Nicobar	7
2	Andhra Pradesh	464
3	Arunachal Pradesh	170
4	Assam	427
5	Bihar	675
6	Chhattisgarh	231
7	Dadra Nagar Haveli	2
8	Goa	8
9	Gujarat	423
10	Haryana	176
11	Himachal Pradesh	180
12	Jammu & Kashmir	324
13	Jharkhand	365
14	Karnataka	346
15	Kerala	139
16	Ladakh	18
17	Lakshadweep	1
18	Madhya Pradesh	625
19	Maharashtra	580
20	Manipur	78
21	Meghalaya	66
22	Mizoram	49
23	Nagaland	85
24	Odisha	461
25	Puducherry	6
26	Punjab	138
27	Rajasthan	534
28	Sikkim	13
29	Tamil Nadu	459
30	Telangana	303
31	Tripura	59
32	Uttar Pradesh	1,269
33	Uttarakhand	157
34	West Bengal	366
	Grand Total	9,204
